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Title: The Minister of State in the Ministry of Railways laid a statement regarding status of implementation of the recommendations contained in the 8th Report of Standing Committee on Railways on "Protection and Security of Railway Property and Passengers", pertaining to the Ministry of Railways.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA): I beg to lay a Statement on the status of implementation of the recommendations contained in the 8th Report of the Parliamentary Standing Committee on Railways in pursuance of Directive 73 A, of the Hon. Speaker, Lok Sabha issued vide Lok Sabha Bulletin-Part II, dated 1st September, 2004.

The 8th Report of the Committee on "Protection and Security of Railway Property and Passengers" presented to the Lok Sabha on 27.8.2010 contained 24 recommendations and Action Taken Notes thereon were furnished to the Committee on 02.12.2010 in English version & on 08.12.2010 in Hindi version.

Statements showing details of all the recommendations contained in the Report and implementation status thereof are enclosed. Since the statements are voluminous, I request that the same may be taken as read.
